

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2741  
ANSWERED ON 19/12/2023**

**IMPLEMENTATION OF DDU-GKY**

**2741. SHRI DINESH LAL YADAV "NIRAHUA":**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) is being implemented by the Government in the country and if so, the details thereof, State-wise including Uttar Pradesh;**
- (b) whether training is being imparted to the youth in rural areas of Azamgarh district under the said Yojana, if so, the details thereof and if not, the reasons therefor; and**
- (c) the number and the details of such youths who have been provided training and got employment after completing the training?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a) Yes Sir, Deen Dayal Upadhyaya-Grameen Kaushalya Yojana (DDU-GKY) is been implemented across the country, including in Uttar Pradesh, since 2014. The State-wise details of implementation and progress including Uttar Pradesh is given at Annexure.**

**(b) & (c) Yes Sir, training is being imparted to the eligible youth in rural area of Azamgarh district under DDU-GKY. A total of 3261 candidates have been trained and 946 candidates have been placed from Azamgarh district so far.**

**Annexure**

**Annexure referred to in reply of part (a) of Lok Sabha Unstarred Question No. 2741 due for reply on 19.12.2023.**

<b>S. No.</b>	<b>State</b>	<b>No. of candidates (since inception till Nov, 23)</b>	
		<b>Trained</b>	<b>Placed</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>117001</b>	<b>96704</b>
<b>2</b>	<b>Arunachal Pradesh</b>	<b>1274</b>	<b>469</b>
<b>3</b>	<b>Assam</b>	<b>75717</b>	<b>43778</b>
<b>4</b>	<b>Bihar</b>	<b>77069</b>	<b>41809</b>
<b>5</b>	<b>Chhattisgarh</b>	<b>56681</b>	<b>29782</b>
<b>6</b>	<b>Gujarat</b>	<b>25913</b>	<b>15439</b>
<b>7</b>	<b>Haryana</b>	<b>44425</b>	<b>31832</b>
<b>8</b>	<b>Himachal Pradesh</b>	<b>12512</b>	<b>5373</b>
<b>9</b>	<b>Jammu and Kashmir</b>	<b>68807</b>	<b>43440</b>
<b>10</b>	<b>Jharkhand</b>	<b>67775</b>	<b>32593</b>
<b>11</b>	<b>Karnataka</b>	<b>52971</b>	<b>33113</b>
<b>12</b>	<b>Kerala</b>	<b>71310</b>	<b>40992</b>
<b>13</b>	<b>Madhya Pradesh</b>	<b>81493</b>	<b>43041</b>
<b>14</b>	<b>Maharashtra</b>	<b>53973</b>	<b>36745</b>
<b>15</b>	<b>Manipur</b>	<b>5645</b>	<b>2173</b>
<b>16</b>	<b>Meghalaya</b>	<b>6219</b>	<b>3431</b>
<b>17</b>	<b>Mizoram</b>	<b>1720</b>	<b>967</b>
<b>18</b>	<b>Nagaland</b>	<b>6420</b>	<b>3699</b>
<b>19</b>	<b>Odisha</b>	<b>212519</b>	<b>172271</b>
<b>20</b>	<b>Punjab</b>	<b>37291</b>	<b>21464</b>
<b>21</b>	<b>Rajasthan</b>	<b>72340</b>	<b>36924</b>
<b>22</b>	<b>Sikkim</b>	<b>2655</b>	<b>940</b>
<b>23</b>	<b>Tamil Nadu</b>	<b>67828</b>	<b>61135</b>
<b>24</b>	<b>Telangana</b>	<b>61670</b>	<b>47717</b>
<b>25</b>	<b>Tripura</b>	<b>11216</b>	<b>5842</b>
<b>26</b>	<b>Uttar Pradesh</b>	<b>211762</b>	<b>59165</b>
<b>27</b>	<b>Uttarakhand</b>	<b>19296</b>	<b>9687</b>
<b>28</b>	<b>West Bengal</b>	<b>38962</b>	<b>23666</b>
<b>29</b>	<b>Puducherry</b>	<b>1650</b>	<b>582</b>
<b>30</b>	<b>A. N Islands</b>	<b>493</b>	<b>154</b>
	<b>Total</b>	<b>15,64,607</b>	<b>9,44,927</b>

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